

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALPS Leisure Holidays Pvt Ltd Date of Commencement of Liquidation: 01-10-2019; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. George Samuel; Last 5 digit of registration number: 10319

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				3017172				NA
3	Secured financial creditors	2	101931151	2	101931151	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	7	484076	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	2	17235563	0	0	0	380193	16855370	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	1925000	2	1925000	0	0	0	<a href="#">Annexure 9</a>
Total		6	121091714	11	107357399	0	380193	16855370	